

Central Administrative Tribunal Principal Bench

**RA No.159/2019
OA No.4619/2018**

New Delhi, this the 17th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Jatinder Kumar Katyal
(aged about 62 years)
S/o Sh. K. N. Katyal
R/o House No.5/7 (FF),
Ramesh Nagar, New Delhi 110 015
(retired as AE (Civil),
NDMC, New Delhi). ... Review Applicant.

Vs.

1. New Delhi Municipal Council
Through its Chairman
Palika Kendra, New Delhi 110 001.
2. The Secretary,
NDMC,
Palika Kendra,
New Delhi 110 001. ... Review Respondents.

: O R D E R (IN CIRCULATION) :

Justice L. Narasimha Reddy, Chairman:

In the OA, the applicant challenged a show cause notice dated 27.11.2018. The final order of punishment was issued, as a sequel to the show cause notice. We dismissed the OA.

2. This RA is filed seeking review of the said order. We do not find any merit in the RA. The same is accordingly rejected.

(Mohd. Jamshed)
Member (A)

**(Justice L. Narasimha Reddy)
Chairman**

/pj/